154

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND SANTOSH NATURAL GAS (SHRI KUMAR GANGWAR): (a) and (b) 46 retail outlet dealerships and 34 LPG distributerships have been allotted in Assam during last 5 years i.e. from 1993-94 to 1997-98.

(c) and (d) As per existing policy, reservation for different categories is provided as under: Scheduled Casts/ Scheduled Tribes (SC/ST) — 25% Physically Handicapped Persons (PH) - 5% Paramilitary/Police/ **—** 8% Government Personnel (PMP) Defence Personnel (DC) — 8% Freedom Fighters (FF) **Outstanding Sportspersons** (OSP) 2% Open (O) - 50%

33% of the dealerships/distributorships in all the categories mentioned above are reserved for Women belonging to that category. Other things being equal, Unmarried women above 40 years of age without earning parents and Widows are given priority over others. There is no separate reservation for terrorists affected widows.

Promotion of SC candidates in Mathura refinery

2760. SHRI R.N. ARYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that National Commission had issued direction for ED Mathura Refinery and Chairman IOC to promote SC candidate for the post of Instrumentation Engineer MRP Mathura; and
- (b) why did a general candidate get promoted in place of a SC candidate available on eligibility?

THE MINISTER OF STATE IN THE OF PETROLEUM AND MINISTRY NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The National Commission for Scheduled Castes and Scheduled Tribes had advised the Indian Oil Corporation Ltd. (IOC) In April 1998 to hold a review DPC to give effect to the promotion of an SC candidate to the post of Instrumentation Engineer. The Corporation informed the Commission in May' 1998 that it was not feasible to implement the advice within the framework of Presidential Directives and the latest guidelines on SC/ST matters. Since there was no shortfall of SC candidates in the cadre of Instrumentation Engineer, the case of the SC candidate was considered by the DPC alongwith other eligible candidates in the feeder cadre for promotion against in unreserved vacancy. However, he could not make the grade and a general candidate who was also the senior most, was promoted on merit against this unreserved The vacancy. National Commission was also informed accordingly by IOCL.

Investment Promotional Scheme in Gujarat

2761. SHRI AHMED PATEL: Will the Minister of RURAL AREAS EMPLOYMENT be pleased to state:

- whether Government have introduced Investment Promotional Scheme in the State of Gujarat for development of wastelands belonging to individual farmers in the state:
 - (b) if so, the details thereof; and
- (c) how many farmers in the State have so far been covered under the scheme as on date with details district wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABA GOUDA PATIL): (a) and (b) Originalely, Central Sector

Investment Promotional Scheme for development of non-forests wastelands